



IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE
&
THE HONOURABLE MR. JUSTICE M.A.ABDUL HAKHIM

Thursday, the 11th day of April 2024 / 22nd Chaithra, 1946
WP(C) NO. 15148 OF 2024(S)

PETITIONER:

ADV. ADARSH S, AGED 44 YEARS, 5A, 5TH FLOOR,
ACE KUNJO PLAZA, NEAR HIGH COURT, ERNAKULAM,
PIN - 682 018.

RESPONDENTS:

1. UNION OF INDIA, REPRESENTED BY THE SECRETARY, MINISTRY OF INFORMATION AND BROADCASTING, GOVERNMENT OF INDIA, A WING, SHASTRI BHAWAN, NEW DELHI, PIN - 110 001.
2. STATE POLICE CHIEF AND DGP, KERALA POLICE HEADQUARTERS, VELLAYAMBALAM, THIRUVANANTHAPURAM, PIN - 695 010.
3. ENDEMOL SHINE INDIA, REPRESENTED BY ITS MANAGING DIRECTOR, BANIJAY ASIA LOTUS GRANDEUR, 20TH FLOOR, CAPTAIN VEERA DESAI ROAD EXT, JOGESHWARI WEST, MUMBAI, MAHARASHTRA, PIN - 400 102.
4. DISNEY STAR, REPRESENTED BY ITS MANAGING DIRECTOR, STAR INDIA PRIVATE LIMITED, STAR HOUSE, URMI ESTATE, 95, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI, PIN - 400 013.
5. ASIANET SATELLITE COMMUNICATIONS LIMITED, REPRESENTED BY ITS MANAGING DIRECTOR, 2A, 2ND FLOOR, LEELA INFOPARK, TECHNOPARK, KAZHAKUTTOM, THIRUVANANTHAPURAM, PIN - 695 581.
6. V. MOHANLAL, VISMAYA, VIDYAVIHAR NAGAR, THEVARA, COCHIN CORPORATION, KANAYANNOOR TALUK, ERNAKULAM, PIN - 682 013.
7. HASEEB S.K (ASI ROCKY), CONTESTANT, C/O ASIANET SATELLITE COMMUNICATIONS LIMITED 2A, 2ND FLOOR, LEELA INFOPARK, TECHNOPARK, KAZHAKUTTOM, THIRUVANANTHAPURAM, PIN - 695 581.

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to direct the 1st respondent to undertake requisite measures for the immediate cessation of the transmission of 5th respondent Asianet's Bigg Boss Malayalam Season 6 program.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of ADV. ADARSH S (Party-In-Person), GOVERNMENT PLEADER for R2, the court passed the following:

P.T.O.

A.MUHAMED MUSTAQUE & M.A.ABDUL HAKHIM, JJ.



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Dated this the 11th day of April, 2024

O R D E R

A.MUHAMED MUSTAQUE(J)

The learned Government Pleader takes notice for the second respondent. Issue notice by speed post to respondents 3 to 7.

The matter raises a serious concern. The petitioner is a practicing lawyer of this Court has filed this writ petition. According to him, the Indian Reality Show named as Big Boss, which telecast an incidents of physical assault in contraventions to the directives issued by the Union Government. The petitioner specifically points out Exts.P2 to P4 advisories. Ext.P1 is the image captured from the reality shows the physical assault.

In such circumstances, We direct 1st respondent to immediately address the violations of advisories if necessary by instructing the party respondents herein to desist from telecasting such shows in the



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electronic media. The petitioner is also permitted to forward a copy of the captured video of the telecast to the 1st respondent.

Post on 20.05.2024.

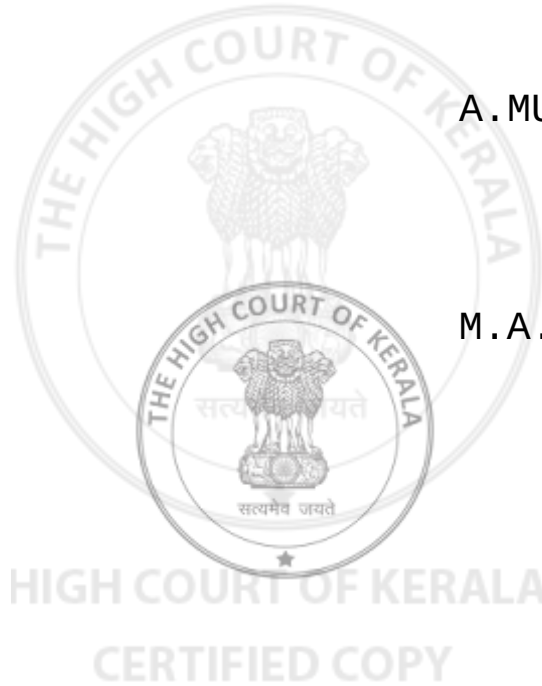
Sd/-

A.MUHAMED MUSTAQUE,
JUDGE

Sd/-

M.A.ABDUL HAKHIM,
JUDGE

SMA





APPENDIX OF WP(C) 15148/2024

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| Exhibit P1 | SCREENSHOT OF THE VIDEO FOOTAGE. |
| Exhibit P2 | TRUE COPY OF THE ADVISORY DATED 11.12.2019. |
| Exhibit P3 | TRUE COPY OF THE ADVISORY DATED 20.12.2019. |
| Exhibit P4 | TRUE COPY OF THE ADVISORY DATED 09.01.2023. |

